## **Declaration of Assets and Liabilities**

(Assets in joint name indicating the extent of joint ownership will also have to be

Year 2020-21

I, DHANNJAY KUMAR, son/daughter/wife of SHIVAJI PRASAS

aged 37 years, belonging to BIHAR LEGISLATIVE ASSEMBLY

service and presently working as RESEARCH/REFERENCE ASSISTANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

Details of movable assets

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	5000	NIL			
(11)	Deposits In Banks, Financial Institutions And Non-Banking Financial Companies	55000	1,00,000	MIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIT
(lv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	ELSS" 125000 FD - 170000	10.00,000 MF - 5,00,000	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	BROIBR BY 67	NIL	Nir	NIL	NIL
(vi)	Jewellery (give details of weight and value)	20GM	100 GM 4,50,000	NIL	Wil	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

	(d) dues to departments dealing with telephones	MIC	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	MIC	NIL	
	(f) Other dues, If any	NIC	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto	Ay - 2020-21	MIL	
	which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-ANTPK8424E		
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL	
	(III) Sales Tax [Only in case of proprietary business]	WIC	NIL	
	(iv) Property Tax	NIC	NIL	

## Personal Detail

GPF/CPF/PRAN No.	:-	110173527915		
Gender	:-	M (M/F)		
Date of Birth	San	0 1 0 1 1 9 8 4 (DD/MM/YYY)		
Class/Group	:-	B (A/B/C)		
Cadre :- BIHAR LEGISLATIVE ASSEMBLY (Full Name e.g. B.A.SBihar Administrative Service,				
		B.S.S Bihar Secretariat Service etc.)		
Home District	1-	PATNA		
I hereby d knowledge and be		that the above details are true to the best of my		

Name of Employee: DHANNSAY KUMAR

Designation: RESEARCH/REFERENCE ASSISTANT

Department: BIHAR BIVIDHAN MANDAL LIBRARY

Note:

Place: PATNA

Date: 06.02:2021

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.